

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V

Item No.311

Appeal No. 396/252/ND/2019

IN THE MATTER OF:

Seven Sisters Airlines Ltd.

Vs.

ROC

.....PETITIONER

...RESPONDENT

SECTION

Under Section 252

Order delivered on 11.10.2019

CORAM:

JUSTICE (RETD.) SHRI RAJESH DAYAL KHARE,
HON'BLE MEMBER (JUDICIAL)

Ms. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Applicant

: Adv. Siddharth Shankar

For the Respondent/Corporate Debtor

: Mrs. Sweety Khattar Kuamr, AROC Delhi

ORDER

Pursuant to the earlier order some documents are stated to have been filed. However, the same is not on record. Registry is directed to trace out the same and place on record before the next date of hearing. None present on behalf of the petitioner. To come up on 24.10.2019.

Sd/-

(Sumita Purkayastha)
MEMBER (TECHNICAL)

Sd/-

(Rajesh Dayal Khare)
MEMBER (JUDICIAL)